

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: M/s. Homestead Infrastructure Development Pvt. Ltd. Date of Commencement of Liquidation: 08-12-2021; List of Stakeholders as on Date: 06-07-2026; Name of IP: Mr. Atul Mittal; Process Number: 1; Last 5 digit of registration number: 10762

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	01	36656477	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	0	0	0	0	0	0	0	NA
4	Unsecured financial creditors	220	339623928	216	174718338				Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	3	7931864	3	7841449				Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	926565	2	796067	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		226	385138834	221	183355854	0	0		